

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 639/2019

In the matter of:

Pramod Bahadur

...Applicant

Versus

North Delhi Municipal Corporation & Ors.

...Respondents

NDOH :18.10.2019

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Filed by:

(Dr. Chandra Prakash)
Sr. Environmental Engineer
(Delhi Pollution Control Committee)

New Delhi:

Dated: 16.10.2019.

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 639/2019

In the matter of:

Pramod Bahadur

...Applicant

Versus

North Delhi Municipal Corporation & Ors.

...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI
POLLUTION CONTROL COMMITTEE WITH RESPECT TO
ORDER DATED 08.08.2019.**

1. That this Hon'ble Tribunal took up the above referred matter on 08.08.2019 and pleased to issue following directions:

Before proceeding further, we consider it necessary to require a joint factual and action taken report from the Delhi Pollution Control Committee (DPCC), New Delhi Municipal Corporation (NDMC), South Delhi Municipal Corporation (SDMC), East Delhi Municipal Corporation (EDMC) and North Delhi Municipal Corporation (North DMC) within one month by e-mail at judicial-ngt@gov.in. The DPCC will be the nodal agency for coordination and compliance.

A copy of this order be sent to the DPCC, NDMC, SDMC, EDMC and North DMC by e-mail for compliance.

The applicant may furnish a complete set of papers to the DPCC, NDMC, SDMC, EDMC and North DMC and file an affidavit of service within one week.

.....”

2. That at the outset it is submitted that, applicant has not provided the required paper book to DPCC, so far.
3. That, Member Secretary, DPCC convened a meeting on 14.10.2019 with officials of Delhi Pollution Control Committee (DPCC), New Delhi Municipal Council (NDMC), South Delhi Municipal Corporation (SDMC), East Delhi Municipal Corporation (EDMC)

and North Delhi Municipal Corporation (North DMC) to discuss compliance of Hon'ble NGT order dated 08.08.2019. Minutes of the meeting dated 14.10.2019 is enclosed herewith as Annexure-1.

4. That during the meeting all the participants informed that applicant has not furnished complete set of papers to them.

5. That with respect to pig slaughtering, following information was provided by local bodies:

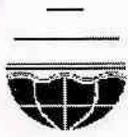
- **North DMC-** It was informed by the representative of North MCD that about 45 persons are engaged in the activity of selling of Pork but they are not authorised to carry out slaughtering.
- **East DMC-** EDMC informed that there are 13 sheds in their area which are being used for rearing of the pigs. EDMC has issued notices to them under DMC Act, 1957 that sheds not to be used for slaughtering. There is no evidence of pig slaughtering found during inspection, as reported by the officials of East DMC.
- **South DMC-** Representative of South DMC informed that there are about 12 persons engaged in slaughtering of pork in their area. However, two establishments were sealed for unhygienic slaughtering.
- **New Delhi Municipal Council-** Representative of NDMC informed that there is no illegal slaughtering in the NDMC area.

6. That representative of North Delhi Municipal Corporation apprised the Committee that a land of 10 acres was allotted by DDA in the year 2012 to develop pig slaughtering house at Rani Khera catering to entire NCT of Delhi. The process of inviting Expression of Interest (EoI) is under progress.

7. That joint inspections have been carried out by DPCC along with MCD in the month of October, 2019 during which 39 no. of locations have been found engaged in pig slaughtering. Directions have been issued to Municipal Corporations to close down these illegal pig slaughtering facilities. List is annexed as **Annexure 2**. Further joint inspections are being carried out to detect such illegal slaughtering of pigs.
8. That, DPCC has issued direction u/s 5 of Environment (Protection) Act, 1986 read along with Solid Waste Management Rules 2016, Water Act, 1974 to all civic agencies to stop illegal pig slaughtering and keep a vigil to ensure that no illegal pig slaughtering takes place in the area under the jurisdiction and necessary action should be taken under the applicable Delhi Municipal Corporation Act, 1957. Copy of the direction dated 15.10.2019 is enclosed herewith as **Annexure-3 (Colly)**.



(Dr. Chandra Prakash)
Sr. Environmental Engineer



DELHI POLLUTION CONTROL COMMITTEE
 DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
 5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
 visit us at : <http://dpcc.delhigovt.nic.in>

F.No. DPCC/O.A. 639/2019/8990-98

Dated: 15/10/19

Sub:- Minutes of the Meeting convened by Member Secretary, DPCC on 14.10.2019 at 12:30 PM in the Conference Room at 6th Level, C- Wing, Delhi Secretariat to discuss compliance of Hon'ble NGT order dated 08.08.2019 in the O.A. No. 639/2019 in the case of Pramod Bahadur v/s NDMC & Others regarding illegal pig slaughtering.

Sir/Madam

Please find enclosed herewith minutes of the meeting as above for necessary action at your end please. You are requested to send action taken report on illegal slaughtering of pigs every week and it is ensured that no illegal pig slaughtering takes place in the area under your jurisdiction.

Yours sincerely

Dr. Chandra Prakash
 SEE, CMC-II

Enclosure: As above

To,

1. Commissioner, South Delhi Municipal Corporation, 9th Floor, Civic Centre, Dr. S.P.M. Minto Road, New Delhi-100002.
2. Commissioner, North Delhi Municipal Corporation, 4th Floor, Civic Centre, Dr. S.P.M. Minto Road, New Delhi-100002.
3. Commissioner, East Delhi Municipal Corporation, 419, FIE, Patparganj Indl. Area, Delhi-110092
4. Secretary, New Delhi Municipal Council, Palika Bhawan, Palika Kendra, New Delhi-110001
5. Director (Veterinary Services) South Delhi Municipal Corporation. Dr. S.P.M. Minto Road, New Delhi-100002
6. Director (Veterinary Services) North Delhi Municipal Corporation, 4th Floor, Civic Centre, Dr. S.P.M. Minto Road, New Delhi-100002.
7. Director (Veterinary Services) East Delhi Municipal Corporation, 419, FIE, Patparganj Indl. Area, Delhi-110092.

Copy to:

1. PS to Chairman, DPCC for kind information of Chairman please.
2. PA to MS, DPCC.

O/C

Minutes of the Meeting convened by Member Secretary, DPCC on 14.10.2019 at 12:30 PM in the Conference Room at 6th Level, C- Wing, Delhi Secretariat to discuss compliance of Hon'ble NGT order dated 08.08.2019 in the O.A. No. 639/2019 in the case of Pramod Bahadur v/s NDMC & Others regarding illegal pig slaughtering.

List of the participants is enclosed as **Annexure 'A'**

The participants were informed that a joint factual and action taken report from the Delhi Pollution Control Committee (DPCC), New Delhi Municipal Council (NDMC), South Delhi Municipal Corporation (SDMC), East Delhi Municipal Corporation (EDMC) and North Delhi Municipal Corporation (North DMC) is to be filed within one month by e-mail at judicial-ngt@gov.in in compliance to the order of Hon'ble NGT dated 08.08.2019 in OA No. 639/2019. It was informed by all the civic agencies that applicant has not furnished complete set of papers to all the respondents as directed by the Hon'ble NGT vide its order dated 08.08.2019.

2. Dr. Sanjeev Gupta, Deputy Director, representative from North Delhi Municipal Corporation, apprised the Committee that a land of 10 acres was allotted by DDA in the year 2012 to develop pig slaughtering house at Rani Khera. The process of inviting Expression of Interest (EoI) is under process.
3. Member Secretary. DPCC desired to know the present status of illegal slaughtering in various civic zones. The following information was provided by various MCDs:
 - **North DMC-** It was informed by the representative of North MCD that about 45 persons are engaged in the activity of pig slaughtering in its area of jurisdiction. A list of such persons is enclosed as **Annexure I**.
 - **East DMC-** Dr. Om Prakash Rana, Director, (VS), and EDMC informed that there are 13 sheds in its area which are being used for rearing of the pigs. He also informed that EDMC has issued notices to them under DMC Act, 1957 that sheds should not be used for slaughtering. Copy of the information provided by EDMC is enclosed as **Annexure II**.

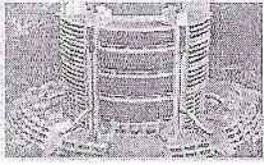
- **South DMC**- Representative of South DMC informed that there are about 12 establishments engaged in pig slaughtering in their area. However, two establishments were sealed for unhygienic slaughtering by SDMC.
- **New Delhi Municipal Council** - Representative of NDMC informed that there is no illegal slaughtering in the NDMC area.

4. Member Secretary, DPCC advised that till a common pig slaughter house is made operational, no pig slaughtering should be permitted in NCT of Delhi. He also directed DPCC to issue directions to all civic agencies in this regard.

The meeting ended with thanks to the Chair.

Attendance Sheet of Meeting in the O.A. No. 434/2015 titled as "Pramod Bahadur Vs North Delhi Municipal Corporation & Ors. on 14.10.2019 at 12:30 P.M. in the Conference Room of Environment Department at 6th Floor, C-Wing, Delhi Secretariat, New Delhi- 110002.

S. No.	Name	Designation & Organisation	Contact No.	Email ID	Signature
1.	Dr. Arun Mishra	MS, DPCE	m Chair		
2.	Dr. Ravindra Dr. Arun Mishra	Dy Sec. UD	9910518990		
3.	RATTAN LAL	SO (H.L.) NDMC	996835347	-	
4.	Dr. Omprakash	Dir (V.S.) EDMC	9717787471		
5.	P. S. Jaiswal	SEE, DRU	9717535117	psjaiswal	
6.	V. K. Jain	EE, DPCC	9717593533		
7.	Dr. Ravindra Sharma	Dir (V.S.) NDMC	9717787469		
8.	Dr. Sangam Gupta DDU (S)	DDU (S) / North DMC	9717787499		
9.	Dr. C. Prakash	DPCC	9717593508		
10.	Dr. B. S. Reddy	DPCC			



No. 248 /DVS/North DMC/2019

Dated: 10.10.2019

To

Sh.Satender Kumar,
Incharge, CMC-V,
Delhi Pollution Control Committee,
4TH Floor, ISBT Building, Kashmere Gate,
Delhi-110006

Sir,

With reference to your letter No. DPCC/CMC-V(NGT-OA-639/2019)/Pig.Slaut./8631 dated 26.09.2019, enclosed herewith are the details of the persons engaged in the pig slaughtering in all the six zones of NDMC.

Pig Meat Shops Karol Bagh Zone

S.No.	Name	Address	Approx. no. of pig slaughtering daily.
1	Ravi Shankar, Ravi Shankar Pig Meat Shop	Shop No. 4039/35, Raigarpura, Karol Bagh, New Delhi	8
2	Joginder Mohan, M/S Hem Raj & Sons,	Shop No. T-3, Gali No.1 Nehru Nagar, Delhi	1
3	Tara M/S RC Meat shop	Shop no. 4263, 4264 Gali No. 61-62 Ragarpura, Karol Bagh New Delhi	2
4	Jaideep M/S Jaideep and Bros.	29/3963-64, Raigarpura, Karol Bagh, New Delhi	3
5	Iswar Lal Shankar M/S Iswar Lal Shankar	Shop no. 4006/33, Regarpura Karol Bagh New Delhi	7
6	Rajan M/S Rajan Meat	Shop, 311, Nehru Nagar, New Delhi	2
7	Siddhant	Shop No. 294, Gali No. 1, JagJiwan Niwas, Raigar pura Karol Bagh, Delhi	10
8	Iswar Lal Shankar, M/S Super Meat Products,	Shop no.4213/63, (G.F) Raigarpura, Karol Bagh, New Delhi.	7
9	Gajan Devi M/S Shere Punjab Pig meat shop	E-304/5, JJ Colony, Inderpuri, New Delhi	2
10	Rakesh S/o Bishan Dayal M/S Rakesh Pork Meat	Shop no.10271,G.F, Ram Kumar Marg, Motia Khan, New Delhi-55	2
11	Rajjo S/o NanheRam M/S Rajjo Pig Meat Shop,	Shop no.9658, Ward-15, Gali no.11, Sadar Thana Road, Paharganj	6
12	Mangal Ram S/o Bholu Ram	Shop no.1/17, Nehru Bazar Paharganj, Delhi	3
13	Usha D/o Nanhe Ram	Shop no.9952/11, Ward no. 15, Sadar Thana Road, Multani Dhanda, Paharganj.	6
14	Rahul S/o Ramesh	Premises No. 9679/10, Multani Danda, Paharganj, Delhi-55	4
15	Jai Kishan S/o Prakash	Premises No. 9658/10, Multani Danda, Paharganj, Delhi.	3
16	Titto S/o Banna	Premises No. 9658/11, Multani Danda, Paharganj, Delhi.	7

Pig Meat Shops City-Sp Zone

S. No.	Name & Father's name	Address
1.	Sh. Rajesh S/o Sh. Mangal Ram	Premises no. 11191, Gali Swarn Wali, Motia Khan, Delhi 110055
2.	Sh. Satish S/o Sh. Sarwan	Premises no. 11191, Gali Swarn Wali, Motia Khan, Delhi 110055
3.	Sh. Mangal Ram S/o Sh. Bhola Ram	Premises no. 11191, Gali Swarn Wali, Motia Khan, Delhi 110055
4.	Sh. Babloo S/o Sh. Mangal Ram	Premises no. 11191, Gali Swarn Wali, Motia Khan, Delhi 110055
5.	Sh. Pappu S/o Sh. Mangal Ram	Premises no. 11191, Gali Swarn Wali, Motia Khan, Delhi 110055
6.	Sh. Vinod S/o Sh. Lal Ram	Premises no. 11191, Gali Swarn Wali, Motia Khan, Delhi 110055
7.	Sh. Ram S/o Sh. Gulab Chand	Premises no. 11191, Gali Swarn Wali, Motia Khan, Delhi 110055
8.	Sh. Raju S/o Sh. Murari Ram	Premises no. 11191, Gali Swarn Wali, Motia Khan, Delhi 110055
9.	Sh. Naresh S/o Sh. Sham Kumar	Premises no. 11191, Gali Swarn Wali, Motia Khan, Delhi 110055

Pig Meat Shops Keshav Puram Zone

Sr. No.	Name	Address	Approx. No. of pig slaughtered daily
1	Anup Kumar S/o Sh. Puram Chand	44, Gurmandi, Khatik Basti, Delhi	04
2	Sunil S/o Sh. Puran Chand	44, Gurmandi, Khatik Basti, Delhi	08
3	Om Parkash S/o Sh. Lal Das	48, Gurmandi, Khatik Basti, Delhi	05
4	Nasib S/o Sh. Hira Lal	153/155, Gurmandi, Khatik Basti, Delhi	12
5	Sajan Kumar S/o Sh. Hira Lal	153/155, Gurmandi, Khatik Basti, Delhi	06
6	Narender S/o Sh. Babu Lal	257, Gurmandi, Khatik Basti, Delhi	05
7	Gautam S/o Sh. Kamar	37, Gurmandi, Khatik Basti, Delhi	06
8	Budh Ram S/o Sh. Tilak Ram	32, Gurmandi, Khatik Basti, Delhi	10
9	Vikram S/o Sh. Babu	222, Gurmandi, Khatik Basti, Delhi	06
10	Mukesh S/o Sh. Kishan Lal	32, Gurmandi, Khatik Basti, Delhi	04
11	Vikas S/o Sh. Thakur	32, Gurmandi, Khatik Basti, Delhi	10
12	Rakesh S/o Sh. Kishan Lal	32, Gurmandi, Khatik Basti, Delhi	03
13	Sudesh S/o Sh. Ram Charan	19, Gurmandi, Khatik Basti, Delhi	05
14	Rahul S/o Sh. Ashok	19, Gurmandi, Khatik Basti, Delhi	03
15	Ankit S/o Sh. Dalip	19, Gurmandi, Khatik Basti, Delhi	05
16	Kamal S/o Sh. Bachcha Lal	7, Gurmandi, Khatik Basti, Delhi	03
17	Sri Krishan S/o Sh. Babu Lal	37, Gurmandi, Khatik Basti, Delhi	07
18	Dhamender S/o Sh. Kishan Lal	32, Gurmandi, Khatik Basti, Delhi	02
19	Chaman Lal S/o Sh. Hira Lal	153/155, Gurmandi, Khatik Basti, Delhi	02
20	Rajbabu S/o Sh. Lala Das	48, Gurmandi, Khatik Basti, Delhi	01

Pig Meat Shops Rohini Zone & Narela Zone

It is submitted that there is no pig slaughtering in the jurisdiction of Rohini Zone & Narela Zone.

Pig Meat Shops Civil Lines Zone

It is submitted that there is no pig slaughtering in the jurisdiction of Civil Lines Zone.

Yours sincerely,


 (Dr Sanjeev Gupta)
 Dy. Director (VS)/Enf.



**EAST DELHI MUNICIPAL CORPORATION
VETERINARY SERVICES DEPARTMENT**

419, Udyog Sadan, Patpar Ganj, Ind. Area, Delhi-92
Ph. No. 66667330, 66667331

Dated: 27.09.2019

Sub: - OA No. 100/20019 (I.A. No. 50/2019 & I.A. No. 51/2019) Surender Pal Verma Versus Ministry of Public Works Department & Ors.

Vide order dated 22.01.2019, This Tribunal sought a factual and action taken report from the joint committee comprising CPCB, DPCC and EDMC. The DPCC was to act as nodal agency. The report of the DPCC is that inspection was conducted 13.02.2019 and the some recommendations have been made by the inspecting team. Out of five recommendations, one mentioned at number 3 in the court order dated 31.07.2019 is related to the Veterinary Services Department which is reproduced as under: -

3. Illegally pig farm and slaughtering without any mitigation measures.

The action taken report is as under: -

Detailed facts related to the piggery farming Trilokpuri area in EDMC.

1. There is a pig farm for the activity of pig rearing in Trilokpuri area in EDMC which is situated adjacent to the drain. These pigs sheds were earmarked by DDA for resettlement of JJ Colonies. The land in question belonging to pigs sheds is under control of DUSIB. In this regard, a contempt case titled as U.P. Bihar Nagrik Parishad Vs Sh. Manmohan and Anr. WP (C) No. Cont Case(C) 136/2017 & CM Appl. 6064/2017 for the shifting of pig hutments from Trilokpuri to Saboli area Shahdara (North) Zone is pending before the Hon'ble High Court. **The next date of hearing is 30.09.2019**

A petition(s) titled (DDA V/s U.P. Bihar Nagrik Parishad and Ors) in Hon'ble Supreme Court of India for special leave to appeal (c) Nos. 31328-31329/2012 (Arising out of impugned final judgment dated 24.11.2014 and order dated 14.05.2012 in RP No. 304/2012, 10/08/2011 in WP No. 11150/2009 passed by the High Court of Delhi at New Delhi) wherein court directed as under: -

Delhi Development Authority says that 10 acres of land has already been allotted to the Municipal Corporation of Delhi and – 2 – possession has been handed over for setting up pig slaughter house. The learned counsel further says that a letter dated 11.11.2014 has been addressed to the Chief Executive Office, Delhi Urban Shelter Improvement Board (DUSIB) regarding allotment of land measuring 900 Sq. Yds for shifting of pigs shelter in Village Saboli, Delhi. He says that DUSIB has to take possession of this land and then hand it over to the Municipal Corporation. In view of the above, nothing survives in these matters. Accordingly, the special leave petitions are disposed of.

2. The land owning agency of this piggery farm is DUSIB.

- (11)
3. A contempt case (c) 136/2017 titled as U.P. Bihar Nagrik Parishad Vs Sh. Manmohan and Anr in respect of shifting these piggery farm is pending before the Hon'ble High Court of Delhi and **next date of hearing is 30.09.2019**. The DDA has admitted before the Hon'ble High Court to provide the land to DUSIB to shift these piggery farms in Saboli Area, Shahdara, Delhi. The petitioner has prayed against the respondents/contemnor for wilful disobedience of order dt. 10.08.2011 passed by the Hon'ble Court of Delhi in WP (c) No. 11150/2009 and confirmed by the Hon'ble Supreme Court vide order dated 24.11.2014 in SLP(C) No. 31328-31329/2012.
 4. Defaulters for pig slaughtering and creating nuisance have been issued show cause notices.
 5. Inspections of the piggery rearing site at Trilokpuri were carried on dated 19.09.2019 and 25.09.2019 by the team of Shahdara (South) Zone and no pig slaughtering was found.

It is to mention here that after shifting the pig hutments from Trilokpuri to Saboli area, the pollution and its effect shall come down at zero. Moreover, a 10 acre of land has already been allocated/allotted at Ranikhera in the jurisdictional area of North DMC and the possession of the same has been handed over for setting up pig slaughter house. Further, DDA shall hand over the 900 sq. yds. land to Delhi Urban Shelter Improvement Board (DUSIB) for shifting of pigs shelter in Village Saboli from Trilokpuri Delhi. Further, DUSIB will hand over the same land to the EDMC for their rehabilitation

18/09/27.09.19
Director (VS)

Fwd: Sh. Surender Pal & Pramod Bahadur

1 message

Dr. BMS REDDY <reddydpcc@gmail.com>
To: dpcc rdpc <dpcc.rdpc@gmail.com>

14 October 2019 at 01:22

----- Forwarded message -----

From: **Mohammad Arif** <arif430@gmail.com>
Date: Mon, Oct 14, 2019, 13:18
Subject: Fwd: Sh. Surender Pal & Pramod Bahadur
To: cpoggia@yahoo.co.in <cpoggia@yahoo.co.in>, cpoggia.dpcc@nic.in <cpoggia.dpcc@nic.in>, <reddydpcc@gmail.com>

----- Forwarded message -----

From: **Director Veterinary** <dirvetedmc@gmail.com>
Date: Tue, Sep 17, 2019 at 2:24 PM
Subject: Fwd: Sh. Surender Pal & Pramod Bahadur
To: <arif430@gmail.com>

Please find attached herewith details of those piggery owners forwarded by concerned officer, at Trilokpuri who have been issued show cause notices in compliance of directions of Hon'ble NGT in the matter of OA No. 100/2019 and OA No. 639/2019.

Director (VS)
EDMC

**EAST DELHI MUNICIPAL CORPORATION
OFFICE OF THE DY.DIRECTOR (VS)
SHAHDARA (SOUTH) ZONE**

No.871/DD (VS)/Shah (South) Zone/2019

Date.17/09/2019

Incompliance of Hon'ble NGT orders in the matter of **Sh. Surender Pal Verma V/s Ministry of PWD and Ors.** in OA No. 100/2019 and O.A. No.639/19 in the matter of **Pramod Bahadur V/s NDMC & Ors.** the show cause notices have been issued to the owner of below mentioned premises to stop slaughtering of pigs in the premises allocated for rearing of pigs in Block-8 in Trilokpuri, Area

S. No.	Name and Address
1	Vijay S/o Late Vishan Khuddi No.5, Pigri Form Block No-8, Trilokpuri, Delhi
2	Vikas S/o Late Subhadh Khuddi No. 24, -Pigri Form Block No-8, Trilokpuri, Delhi
3	Manoj Kumar Khuddi No. 20 and 21 Pigri Form Block No-8, Trilokpuri, Delhi
4	Manohar s/o Jai lal Khuddi No. 2 and 6 Pigri Form Block No-8, Trilokpuri, Delhi
5	Aakash S/o Late Jogender Khuddi No. 13 Pigri Form Block No-8, Trilokpuri, Delhi
6	Dayanad S/o Rajender Prasad Khuddi No. Extn. 8/143, Pigri Form Block No-8, Trilokpuri, Delhi
7	Pradeep S/o Sh. Suresh Pal Khuddi No. Extn. Pigri Form Block No-8, Trilokpuri, Delhi
8	Sumit S/o Brahampal Khuddi No. Extn. Pigri Form Block No-8, Trilokpuri, Delhi
9	Deepak S/o Raju Khuddi No. Extn. Pigri Form Block No-8, Trilokpuri, Delhi
10	Jitender S/o Tejpal Khuddi No. 17 and 18 Pigri Form Block No-8, Trilokpuri, Delhi

Deputy Director (VS)
Shahdara (S) Zone

Director (VS)

List of Locations where illegal pig slaughtering found during the Joint Inspection.

1	Ankit S/o Dalip	19, Khatiq Basti, Gurmandi, Rajpura, Delhi
2	Anoop S/o Puran Chand	44, Khatiq Basti, Gurmandi, Rajpura, Delhi
3	Budhraj S/o Tilak Ram	32, Khatiq Basti, Gurmandi, Rajpura, Delhi
4	Chaman Lal S/o Hira Lal	153/155, Khatiq Basti, Gurmandi, Rajpura, Delhi
5	Dharmender S/o Kishan Lal	32, Khatiq Basti, Gurmandi, Rajpura, Delhi
6	Gautam S/o Rajender Kumar	37, Khatiq Basti, Gurmandi, Rajpura, Delhi
7	Kamal S/o Bacha Lal	7, Khatiq Basti, Gurmandi, Rajpura, Delhi
8	Mukesh S/o Kishan Lal	32, Khatiq Basti, Gurmandi, Rajpura, Delhi
9	Narender S/o Babu Lal	257, Khatiq Basti, Gurmandi, Rajpura, Delhi
10	Naseeb S/o Late Sh. Hira Lal	153/155, Khatiq Basti, Gurmandi, Rajpura, Delhi
11	Om Prakash S/o Sh. Lala Dass	48, Khatiq Basti, Gurmandi, Rajpura, Delhi
12	Rahul S/o Ashok	19, Khatiq Basti, Gurmandi, Rajpura, Delhi
13	Raj Babu S/o Lala Dass	48, Khatiq Basti, Gurmandi, Rajpura, Delhi
14	Rakesh S/o Kishan Lal	32, Khatiq Basti, Gurmandi, Rajpura, Delhi
15	Sajan Kumar S/o Hira Lal	153/155, Khatiq Basti, Gurmandi, Rajpura, Delhi
16	Shri Kishan S/o Babu Lal	37, Khatiq Basti, Gurmandi, Rajpura, Delhi
17	Sudesh(Nikki) S/o Ram Chander	19, Khatiq Basti, Gurmandi, Rajpura, Delhi
18	Sunil S/o Puran Chand	44, Khatiq Basti, Gurmandi, Rajpura, Delhi
19	Vikas S/o Dalip @Thakur	32, Khatiq Basti, Gurmandi, Rajpura, Delhi
20	Vikram @ Nikku S/o Babu	222, Khatiq Basti, Gurmandi, Rajpura, Delhi
21	Vinay S/o Babu Lal	3991, Gali No.31, Regarpura, Karol bagh
22	Jai Deep S/o Hori lal shankar	Gali No.29/3962, Regarpura, Karol bagh
23	Rajesh S/o Bishan Dass	Premises no.3992 ,Gali No.31-32, Regarpura, Karol bagh
24	Jai Kishore S/o Modhu lal	Shop No. 32/4010, Regarpura, Karol bagh
25	Sanjay Kumar S/o chaman lal	plot no. 8, Regarpura, Karol bagh
26	Ravi shankar	Shop No.4039/35, Regarpura, Karol bagh
27	Raju S/o Murrari Ram	Premises No. 11191, Gali Swarn Wali, Motia Khan, New Delhi
28	Ram s/o Gulab Chand	Premises No. 11191, Gali Swarn Wali, Motia Khan, New Delhi
29	Naresh S/o Sham Kumar	Premises No. 11191, Gali Swarn Wali, Motia Khan, New Delhi
30	Rajesh S/o Mangal Ram	Premises No. 11191, Gali Swarn Wali, Motia Khan, New Delhi
31	Satish S/o Sarwan	Premises No. 11191, Gali Swarn Wali, Motia Khan, New Delhi
32	Vinod S/o Lala Ram	Premises No. 11191, Gali Swarn Wali, Motia Khan, New Delhi
33	pappu S/o Mangal Ram	Premises No. 11191, Gali Swarn Wali, Motia Khan, New Delhi
34	Mangal Ram S/o Bhola Ram	Premises No. 11191, Gali Swarn Wali, Motia Khan, New Delhi
35	Babloo S/o Mangal Ram	Premises No. 11191, Gali Swarn Wali, Motia Khan, New Delhi
36	Ashok	C- Block, Nala, Madipur, New Delhi
37	Mohan Lal	C-523, Madipur, New Delhi
38	Vikas	C-378, Madipur, New Delhi
39	Praveen	C-561, Madipur, New Delhi

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI 5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06 visit us at : http://dpcc.delhigovt.nic.in
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F.No. DPCC/ O.A. 639/2019 | 9016-18

Dated: 15/10/19

To,

1. The Commissioner,
North Delhi Municipal Corporation,
4th Floor, Civic Centre,
Dr. S.P.M. Minto Road,
New Delhi-110002.
2. The Commissioner,
South Delhi Municipal Corporation,
9th Floor, Civic Centre,
Dr. S.P.M. Minto Road,
New Delhi-110002.
3. The Commissioner,
East Delhi Municipal Corporation,
419, FIE, Patparganj Indl. Area,
Delhi-110092.

Annexure-3

Sub: Direction u/s 5 of Environment Protection Act read along with Solid Waste Management Rules 2016, Water Act, 1974 as amended to date.

Whereas, Central Pollution Control Board is the State Board for all the union Territories to exercise powers and performs functions under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, as amended to date.

And whereas, Central Pollution Control Board has delegated all its powers and functions under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, in respect of Union Territory of Delhi to Delhi Pollution Control Committee (DPCC) vide notification Dated 15.03.1991.

And whereas, the Central Government has notified the Solid Waste Management Rules 2016 (here after refereed as SWM Rules, 2016) notified under Environment (Protection) Act, 1986 for proper management and handling of Solid Wastes.

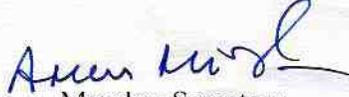
And whereas, Hon'ble National Green Tribunal is monitoring the issue of pig slaughtering in National Capital Territory of Delhi in OA No. 639/2019 titled "Prmod Bahadur Vs North Delhi Municipal Corporation and others"

And whereas, in compliance of the orders of Hon'ble NGT, the issue has been examined and it was observed that the Municipal Corporations have not established scientific pig slaughtering facilities yet.

And whereas, unscientific pig slaughtering results in generation of trade effluent which causes in water pollution without required treatment. Discharge of trade effluent without proper treatment facility causes environmental damage and in violation of the Environmental Laws.

Now therefore, directions are hereby issued to Municipal Corporations to stop illegal pig slaughtering and ensure a regular vigil so that no illegal pig slaughtering takes place in their area of jurisdiction and submit Action Taken Report to DPCC in this regard within 15 days from the date of issuance of this direction.

This is being issues as per the approval of the Competent Authority of Delhi Pollution Control Committee.


Member Secretary
Delhi Pollution Control Committee